

National Company Law Tribunal

Allahabad Bench

C P NO. 147 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE COMPANY: AL- Aquib Exports Pvt Ltd. vs ROC

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RISHI RAJ KAPOOR	Adv.	Petitioner	R. R. Kapoor
2.	Krishna Dev Vyas	Adv.	ROC	Dy

C.P. No.147/ALD/2017

Shri Rishi Raj Kapoor for the petitioner. Shri Krishna Dev Vyas, learned C.G.S.C for the ROC, Kanpur.

The Registry of this Tribunal is in receipt of a communication dated 30.11.2017 from the ROC, Kanpur informing such the later is not in a position to furnish its comment on the present Company Petition for want of a copy of the same.

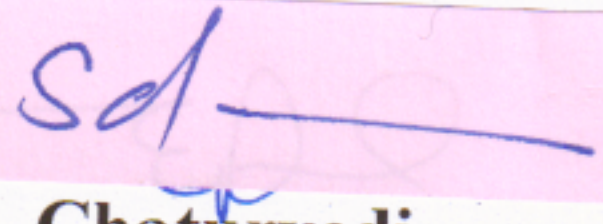
Keeping in view of this, the petitioner is directed to serve a copy of the present Company Petition to the ROC, Kanpur. Further a spare copy thereof to be served to learned C.G.S.C.

The case is adjourned for filing reply.

The matter be listed on 12th January, 2017.

Date: 12/12/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)